

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.211
C.A.(CAA)/60(AHM)2023

Proceedings under Section 230-232 r.w of Co. Act, 2013

IN THE MATTER OF:

Rivaa Hojiwala Pvt. Ltd.
(Resulting Co. 1)
Riva Sonari Pvt. Ltd.
(Resulting Co. 2)
Riva Trends Pvt. Ltd.
(Resulting Co. 3)
Lianer Distributors Pvt. Ltd.
(Transferor Co.)
Riva Exports Ltd
(Demerged/Transferee Co.)

.....Applicants

Order delivered on: 08/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natasha Shah, Adv.

ORDER

Re-list before the regular bench on 12.02.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)